

M. E. S., Central Water and Power Commission and Industrial Development and Company Affairs ;

(b) if so, the details of their pay scales and prospects ; and

(c) when such disparity will be removed ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) :
(a) No Sir, if all factors are taken into consideration.

(b) A statement showing the designations, qualifications, etc., and pay-scales prescribed for Sectional Officers in the C. P. W. D. and comparable posts in other departments mentioned in the Question is placed on the Table of the House. [Placed in Library. See No LT--96/69]

(c) Does not arise.

Employment of Unemployed Engineers

775. SHRI S. D. SOMASUNDARAM :
Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether any schemes have been taken up in his Ministry so as to employ the unemployed engineers ; and

(b) if so, the details thereof ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) :
(a) Yes Sir, it is under consideration.

(b) There are proposals under consideration in this Department for enforcement of contractual provisions that approved contractors are obliged to employ a certain number of qualified Engineers. There is already a clause (No. 36) in the approved Contract Form

of Central Public Works Department that during the execution of work a contractor shall employ one qualified Engineer/overseer/supervisor. A proposal is at present under consideration to add a penalty clause in the Agreement Form to ensure in the event of the contractor not fulfilling his obligations he can be suitably penalised.

Recruitment Rules For Engineering Services in C. P. W. D.

776. SHRI S.D. SOMASUNDARAM :
Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the recruitment rules in regard to the Engineering Services of the Central Public Works Department very very much as compared to other Central departments and Ministries such as Central Water and Power Commission, Ministry of Transport (Roads Wing) Posts and Telegraphs Department and Railways as stated by the Central C. P. W. D. Engineers Association in their Memorandum ; and

(b) if so, the action proposed to be taken to bring the C. P. W. D. recruitment rules at par with the other departments and Ministries of the Central Government ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) :
(a) Yes, Sir. There are certain differences between the Recruitment Rules for the Engineering Services of the C. P. W. D. and those in other Central Government Departments.

(b) The work performed by the Engineers varies from Department to Department. It is therefore not considered necessary to bring about uniformity in the matter of recruitment rules among all Engineering departments.